

(A)

(B)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
.. 5	27.11.95	<p>relating to the sealed cover in respect of the applicant shall be produced on the next date of hearing which is fixed to 1st December, 1995.</p> <p>Hand over a copy of the order to the counsel for State Government Shri K.C. Mohanty.</p>	<p>A copy of the order at 27-11-95 may be given to Mr. K.C. Mohanty, State Govt. Counsel. The record has been received on 28-11-95 at 5.25 P.M.</p>
6	1.12.95	<p>Adjourned to 15.12.1995.</p>	<p>✓ 29/11 Member 29-11-95 S.O</p>
		<p>7. ORDER DT. 22-3-2002.</p>	<p>OA No. 5 at 27-11-95 may be seen.</p> <p>Adj. to 1.12.95 for hearing.</p>